

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India  
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF  
HANUMANTA ENGINEERING PRIVATE LIMITED****RELEVANT PARTICULARS**

1	Name of Corporate Debtor	Hanumanta Engineering Private Limited
2	Date of incorporation of corporate debtor	June 30, 1998
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies – Kolkata
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27109WB1998PTC087433
5	Address of the registered office and principal office (if any) of corporate debtor	37, Shakespeare Sarani, Suit No.3., 1st Floor, Kolkata, West Bengal - 700017
6	Insolvency commencement date in respect of corporate debtor	August 19, 2019
7	Estimated date of closure of insolvency resolution process	February 15, 2020
8	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Balasubramaniam Govindarajan IBBI Registration No. - IBBI/IPA-003/IP-N000136/2017-2018/11500
9	Address and e-mail of the interim resolution professional, as registered with the Board	Flat 2A/BC, E Block, Serene Club, Serene Acres, 200 Ft Road, Thoraipakkam, Chennai, Tamil Nadu -600097 E-mail: bgrajan@rediffmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	C/o Duff & Phelps India Pvt. Ltd, 206/207, Worldmark 2, Aerocity, New Delhi, Delhi – 110037 E-mail: ip.hanumanta@duffandphelps.com
11	Last date for submission of claims	September 02, 2019
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not applicable
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) Web link: <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) Not applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the Hanumanta Engineering Private Limited on August 19, 2019.

The creditors of Hanumanta Engineering Private Limited, are hereby called upon to submit their claims with proof on or before September 02, 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim attracts penalty.

Date: 21.08.2019

Place: Kolkata

IB Registration No.:  
Mr. Balasubramaniam Govindarajan  
IBBI/IPA-003/IP-N000136/2017-2018/11500

